

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

BUDGET SESSION

MONDAY, MARCH 6, 2017

GOVERNMENT BUSINESS

1. Questions.
2. Dr. DONKUPAR ROY, MLA to call the attention of the Chief Minister in-charge Commerce and Industries under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in “*The Shilong Times*” dated 18th February, 2017 under the caption “Illegal Business at Balat Border Haat”.
3. Debate on Governor’s Address.

*Shillong,
The 3rd March, 2017.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*